

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

117. I.A. 3909/2023 IN

C.P.(IB)-3141(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **22.03.2024**

NAME OF THE PARTIES: Mahavir Interchem

V/s

Lakeland Chemicals (India) Ltd

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Adv. Umang Mehta a/w Adv. Aalisha Sharma for Applicant in IA 3909 /2023.

None appeared for the Employees Provident Fund Organization (EPFO).

List on **29.04.2024**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-

LAKSHMI GURUNG  
Member (Judicial)

//NSW//